

OA 681/97

08/11/97 OA 659/97

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH 'GULESTAN' BUILDING NO: 6  
PRESCOT ROAD, BOMBAY:1

Original Application Nos. 679/97, 680/97, 681/97, 682/97  
683/97, 684/97, 685/97, & 686/97.

Wednesday the 5th day of August 1997.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

Mahendra Kashinath Niranjane  
S/3 'E' Wing, Indrayani  
Apartments, Near Kolwa Aagar  
Kalwa, Dist. Thane.

... Applicant in  
OA 679/97.

Pratap Chandra Sah  
A/5, Shivebakti  
Society, Chincholi Pada,  
Dombivali (West)

... Applicant in  
OA 680/97

Ashok Kumar Gupta  
C/o Mr. A.K. Gupta  
Flat No.203, Kasturi Darshan  
Apartment, 9, Gupte Road,  
Near Don Bosco School,  
Dombivli (West).

... Applicant in  
OA 681/97

Manish Shyamgopal Chaurasia  
C/o B.L. Chaurasia  
A-1, 1st floor, Devashish  
Apartment, Near Joker Talkies,  
Kalyan (W)

... Applicant in  
OA 682/97

Sanjeev Kumar  
C/o Mr. Ashoka Kumar Gupta  
Flat No.203,  
Kasturi Darshan Apartment,  
Gupte Road, Near Don Bosco School  
Dombivli (W)

... Applicant in  
OA 683/97

Sudhakar Hiraman Nirbhavane  
C/o Mr. K.N. Kapadhe,  
2/25, Pragati C.H.S. Ltd.  
S.G. Barve Marg,  
Highway Road,  
Chembur.

... Applicant in  
OA 684/97

Sita Ram Meena  
Building No.E-2, Flat No.01  
Sector 20/21, Type III  
Income Tax Colony, CBD  
Belapur.

... Applicant in  
OA 685/97

: 2 :

Shri Bam Bam Kumar  
C/o Mr. Pratap Chandra Shah  
A/5, Shiv Shakti Society  
Chinchopipada,  
Dombivali(W)

... Applicant in  
O.A. 686/97

By Advocate Shri Y.R.Singh.

V/s.

The Union of India  
through the Secretary(Revenue)  
Department of Finance,  
M/o Finance, North Block  
New Delhi.

The Chairman  
Staff Selection Commission,  
Block No.12, CGO Complex  
New Delhi.

The Regional Director (WR)  
Staff Selection Commission  
Army & Navy Building  
2nd floor, M.G. Road,  
Mumbai.

The Chairman  
Central Board of Direct Taxes  
New Delhi.

The Under Secretary (Conf)  
M/o Finance North Block  
New Delhi.

The Chief Commissioners of  
Income Tax,  
Aayakar Bhavan,  
Churchgate,  
Mumbai.

The Deputy Commissioner  
of Income Tax (Personnel)  
Aayakar Bhavan,  
Churchgate,  
Mumbai.

... Respondents.

O R D E R (ORAL)

¶ Per Shri B.S. Hegde, Member(J) ¶

The learned counsel for the applicant,  
Shri Y.R. Singh states that the applicants have  
been duly selected by the Staff Selection Commission

The respondents have issued the order vide dated 21.1.97. However the learned counsel for the applicant has drawn our attention to the order issued by the respondents dated 21.7.97 wherein revised list has been prepared and the applicants names have not been included. The applicants apprehend that the respondents may terminate their services. No impugned order was annexed.

In the circumstances, we hereby direct the respondents that in case the services of the applicants are terminated, they may be given one month notice before issue of termination order. Accordingly the O.As are disposed of.

DASTI  
A.

(P.P. Srivastava)  
Member (A)

(B.S. Hegde)  
Member (J)

NS